

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated 9th October, 2023

No.HCM.II/196/2018-Estt/11: In pursuance of the Full Court Resolution dated 2nd October, 2023, the following Grade III Judicial Officers of the Meghalaya Judicial Service are promoted to Grade II of the Meghalaya Judicial Service:

1. Smt. Desiree Mariette Koksi Sangma Shadap,
2. Smt Darry Gretta Kharshiing,
3. Smt Sneha Pangkime D. Sangma,
4. Smt Bandarisha Kharlukhi,
5. Smt Imarbakordor Lyngkholi,
6. Shri Jeremy Ashley Marak,
7. Smt Ishana Rangsa Marak,
8. Smt Benietta Majaw,
9. Smt Basukshisha Kharbithai,
10. Smt. Rikchame Dachi K. Sangma,
11. Shri Balkim Manda Sangma.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/196/2018-Estt/11-A

Dated Shillong the 9th October, 2023

Copy to :-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diangdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information and necessary action..
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.

8. The Director, Meghalaya State Judicial Academy, Shillong for kind information.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
10. All concerned Judicial Officers for kind information and necessary action.
11. The Accountant General (A&E), Meghalaya Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre for information and necessary action.
14. ✓ The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
15. Office File.

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9/10/22


REGISTRAR GENERAL